

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 83 of 2011

Dated: 7th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

**Haryana Power Generation Corporation
Limited ... Appellant (s)**

Versus

**Haryana Electricity Regulatory
Commission ... Respondent (s)**

Counsel for the Appellant (s) : None.

Counsel for the Respondent (s) : Ms. Shikha Ohri for
HERC.

ORDER

Learned counsel for the appellant undertakes to file rejoinder by
9th December, 2011.

Post the matter for hearing **14th December, 2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

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